

# Supplementary Constitution of Benches with effect from 8<sup>th</sup> of July, 2013.

- 1 33 Hon. Sushil Harkauli, J. Fresh, order, admission, hearing and all listed Special Appeals  
Hon. Manoj Misra, J. arising out of service and education matters, cases under  
Intellectual Property Rights, **Medical Admission Matters on  
priority basis,**
- AND
- Listed Misc Writs upto the year 2008 for Orders, Admission  
and hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 2006 for Orders, Admission and  
hearing
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the  
oldest of the category assigned.
- 2 3 Hon. Laxmi Kanta Mohapatra, J. Fresh, order, admission, hearing Service Writs including that  
Hon. Rakesh Srivastava, J. of Judicial Officers, Employees of High Court and subordinate  
Courts
- AND
- Listed Service Writs including that of Judicial Officers,  
Employees of High Court and subordinate Courts from 1<sup>st</sup>,  
January, 2010 onwards for Orders, Admission and Hearing  
including bunch cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to  
transfer/suspension of all categories,** Service Writs for  
the year 2003 and 2005 and infructuous cases irrespective of  
the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the  
category assigned.

**CHIEF JUSTICE  
03.07.2013**